

The High Court of Gujarat  
Ahmedabad  
Date: - 25/08/2026

**NOTICE**  
HCG-01/2026

It is hereby notified that **on 27.08.2026;**

1. Hon'ble Mr. Justice Niral R. Mehta would not be available.
2. Hon'ble Court (Coram: Hon'ble Mr. Devan M. Desai) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice Niral R. Mehta.)

By Order of Hon'ble The Chief Justice  
Sd/-  
Registrar (Judicial)